

Mr. Speaker: He has further stated that he has asked what documents are required by that person.

Shri Humayun Kabir: Yes, I have already said that.

Shri Indrajit Gupta: I would like to know whether Shri Malaviya has asked, or if he has not asked if he asks in future, for access to documents, papers or files, secret or otherwise, which were already accessible to him when he was a Minister—if that is so—we would like to know whether the position is this that in fact he is asking for access to papers to which he had already access when he was a Minister.

Mr. Speaker: He is arguing. Let him ask what he wants to know.

Shri Indrajit Gupta: If I understood the Minister correctly, in his original reply he has said either "a good deal" or "a great deal" or something like that. So, a great deal of documents were already accessible to him.

Mr. Speaker: Repeating the same argument. Shrimati Savitri Nigam.

Shrimati Savitri Nigam: Is it a fact that this book which Shri Malaviya is intending to write is going to be of much use to the Ministry of Mines and Fuel and to people who are already engaged in this work?

Shri Humayun Kabir: It may be so, but I cannot say about the future.

Barauni Refinery

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 *212. { **Shri P. C. Borooah:**
 Shri Bhagwat Jha Azad:
 Shri Mohan Swarup:
 Shri E. Madhusudan Rao:

Will the Minister of **Petroleum and Chemicals** be pleased to refer to the reply given to Starred Question No. 349 on the 28th August, 1963 and state:

(a) the progress so far made in the setting up of the Barauni Refinery;

(b) when the first stage of this refinery is likely to be commissioned so as to put the Noonmati-Barauni Oil Pipe-line into operation; and

(c) the depreciation that has already accrued to the Noonmati-Barauni Oil Pipe-line since it was completed?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) and (b). Civil works for atmospheric vacuum unit No. 1 have been completed and those for unit No. 2 are nearing completion. Civil works for the coking unit and the thermal power station have also been completed. It is expected that the first phase of the Refinery, comprising one million tonne distillation capacity will be ready by April 1964 and the Second phase with an additional million tonne capacity by July 1964.

(c) The matter is under examination.

Shri P. C. Borooah: The first public sector oil refinery at Noonmati was delayed for a considerable length of time for want of water. Now the second one had been suffering because of excessive water and had to be shifted from its original site. What is the cost involved in the shifting and to what extent will it delay the completion of the construction of the refinery?

Shri Humayun Kabir: I think this question is a little too late. As I said, the first unit is nearing completion. Out of about 2,400 tons of total erection work, 2,385 tons have been completed and only about 15 tons remains. So, it is rather late in the day for putting that question.

Shri P. C. Borooah: May I know why work on both the units namely construction of 750 miles of pipe-line and of the Barauni refinery could not be co-ordinated?

Shri Humayun Kabir: Because they were taken up at different stages,

there has been a little delay. Even according to the original plan, the first unit was to have gone into operation in December. It may be delayed by three or four months but we shall certainly make every endeavour to see that the schedule is observed.

Shri D. N. Tiwary: May I know how many times the date of this refinery going into production has been extended?

Shri Humayun Kabir: As I said a moment ago, according to available information, it was to have gone into operation in December 1963. It is now expected to go into operation in February-April 1964. It may be even in February but I am taking the farthest line.

Mr. Speaker: His question was how many times it was extended.

Shri Humayun Kabir: I would require notice for that.

Shifting of Capital of H.P.

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 *214 } **Shri Vishram Prasad:**
 } **Shri R. G. Dubey:**
 } **Shri P. R. Chakraverti:**
 } **Shri Sidheshwar Prasad:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Central Government have received a proposal from the Government of Himachal Pradesh for shifting its capital to Mashobra; and

(b) if so, Government's reaction thereto and whether any assistance will be given by the Centre in this regard?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). Such a proposal was received some time back, but on fuller consideration of all aspects it was not pursued.

श्री विश्राम प्रसाद : में जानना चाहता हूँ कि क्या वजह थी कि इसको परसू नहीं किया गया ?

अध्यक्ष महोदय : इससे आपको क्या फायदा होगा ? अब कोई तजवीज नहीं है । जहाँ था वहाँ है ।

श्री विश्राम प्रसाद : मंत्री महोदय जवाब देने जा रहे हैं ।

श्री हजरतबीस: बिजली और पानी की वहाँ सुविधा नहीं थी और खर्चा भी काफी होने वाला था । इतना खर्चा करने से कोई फायदा ज्यादा होने वाला नहीं था । इस लिये ख्याल किया गया कि जहाँ है वहीं रहे ।

Shri Kapur Singh: I want to know whether there is any prospect of Simla being readopted as summer headquarters of the Punjab or of the Government of India; if not, where is the objection in letting Simla be developed as the Himachal Pradesh capital?

Shri Hajarnavis: So far as the last part of the question is concerned, we have accepted it, namely, that Simla will continue to be the headquarters of the Himachal Pradesh Government. As regards its being the summer capital of the Punjab, I cannot answer for the Punjab Government but I believe that they do move. As regards the Government of India, that hardly arises out of the question.

Shri D. C. Sharma: Simla is under the administrative control of the Punjab and it is also under the administrative control of Himachal Pradesh. May I know in what way the Government is going to solve this problem of dual control and delimit the administrative functions of the Punjab Government and of the Himachal Pradesh Government?

Shri Hajarnavis: There is no question of dual control. Simla does form part of the Punjab and naturally, therefore, the Himachal Pradesh Government does not exercise any control.